

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 95 of 2021 (SZ)

With

Original Application No. 32 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion – SUO MOTO based on the News

Item published in the New Indian Express,

Chennai Edition, Dated 25.02.21 under the caption

“Burning of garbage continues near Adyar”

...Applicant(s)

And

The Secretary to Govt. Tamilnadu

Department of Environment and Forests and Others

...Respondent(s)

With

Tribunal on its own motion in Dinamalar Chennai

News paper dated 10.02.2020, “heap of plastic wastes

and Garbage lying in a side of Porur Lake”

...Applicant(s)

And

The District Collector,

Kancheepuram and Others

...Respondent(s)

INDEX

S. No	Date	Description	Page No.
1.	26.02.2023	Complaint and Action taken Report – BDO, Kundrathur Panchayat	1 - 11
2.	01.02.2023 & 24.11.2022	Photographs annexed along with the Report	12 - 23

(Note: The page numbers are found at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel

National Green Tribunal, Southern Zone

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI

(Through Video Conference)

Original Application No.95 of 2021 (SZ)

With

Original Application No.32 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on The
News item published in the New Indian Express,
Chennai Edition, Dated 25.02.21 under the caption
"Burning of garbage continues near Adyar" Applicant(s)

And

The Secretary to Govt. Tamilnadu
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai, Tamilnadu – 600 009 and others. Respondent(s)

With

Tribunal on its own motion item in Dinamalar Chennai
News Paper dated 10.02.2020, "heaps of plastic wastes
and Garbage lying in a side of Porur Lake". Applicant(s)

And

The District Collector,
Kancheepuram District and others.
Respondent(s)

Date of Hearing 11.11.2021

CORAM :

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA,
JUDICIAL MEMBER

HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A No. 95 OF 2021 (SZ)

Page no.1

Corms:


Block Development Officer (V.P)
Kundrathur @ Padappai

For Applicant(s) : SUO-MOTU by Court

For Respondent(s) : Dr. D. Shanmuganathan for R1 to R3, R5
& R6

Mr. S. Sathya Jith for R4

O.A No.32 of 2020 (SZ)

For Applicant (s) : Suo-Motu by Court

For Respondent(s) : Dr.D. Shanmuganathan for R1, R4, R5 &
R6

Mr. S. Sathya Jith for R2

COMPLAINT AND ACTION TAKEN DETAILED REPORT
FILED BY THE BLOCK DEVELOPMENT OFFICEER (VILLAGE
PANCHAYAT) KUNDRATHUR PANCHAYAT UNION AND ON
BEHALF OF THE OFFICIAL OF PANCHAYAT RAJ
DEPARTMENT

I, M. Rajasekar S/o. Munusamy, aged 59 years, serving as a Block Development Officer (Village Panchayats) of Kundrathur Panchayat Union of Kancheepuram District, solemnly affirm and sincerely state as follows :

I am one of the respondent of this petition and discharging the duties of the Block Development Officer (Village Panchayat) and I am well acquainted with facts of case as per the records.

I most respectfully submit that I am receipt of the observations and orders of the Hon'ble National Green Tribunal South Zone based on the recommendations of the Joint committee. Consequent on the orders of the Hon'ble National Green Tribunal the District Administration and the concerned Local body has taken action on issues to comply the Hon'ble Order of the Tribunal ~~the~~ and continue to put sincere effort to find ways and means to handle the addressed issues pertaining to Solid Waste Management in Kundrathur Block area.

M. Rajasekar
Block Development Officer (V.P)
Kundrathur @ Padappai

I also submit that the Local Body is taking sincere and continuous effort and action to comply the orders of the Hon'ble Tribunal.

I submit that I am receipt of the Honourable National Green Tribunal (South Zone) order which is heard on 11.11.2022 wherein the Honourable Tribunal has directed to submit a detailed report on the issues before the next hearing and thereby I submit the following action taken report before the Honourable Tribunal.

I submit that the continuous process with regard to removal of garbage, at an estimate cost of Rs.27,93,060/- entrusted to M/s.QUN INTERIORS PRIVATE LIMITED. Out of total quantum of 1894 Metric tons 1505 Metric tons of garbage have removed on payment of Rs.20,82,960/- and remaining is being removed and completed before this month.

I submit that for the planting the dumping yard in respective of Moulivakkam as well as Ayyappanthangal Villages are concerned till so far no placement had been identified. Now we are identifying one placement which is available in Tharappakkam Village. It is pertinent to note that the placement which was identified by the Joint Inspection Committee. The details of the extent of land details are being given below :

At Tharapakkam Village

Sl. No.	Survey No.	Extent of Land	Classification
1	50	0.18.5	Kalam
2	52	0.32.5	Kalam


Block Development Officer (V.P)
Kundrathur @ Padappai

I submit that with regard the land reclamation for Solid Waste Management a Joint inspection was made with Revenue Officials in Gerugambakkam - Tharapakkam Village and the following land space is recommended and earmarked by the Kundrathur Thasildhar Vide letter No.1009/2022/B1 Dated 10.10.22 and proposals are under process for reclamation.

At Gerugambakkam Village

Sl. No.	Survey No.	Extent of Land	Classification
1	738/2	0.52.0	Meikal
2	753	1.13.5	Pattai Porambokku

I submit that with regard to the mention by the Honourable Tribunal New report viz. The Hindu dated 11.11.2022, the garbage removed site at Poniamman Koil Street classified as burial ground, after the removal of garbage, the site found filthy being a menace of mosquitoes breeding, due the rains during last November and December 2022, the Local body has filled the filthy site with building demolish rubbish to avoid environment contamination and unhealthy situation in the Village.

Further, the Local body has also obtained Administrative Sanction from the Collector Kancheepuram district for construction of compound around this garbage cleared site, being the burial ground site for the village and the work is to be executed at the earliest.

Therefore, the complaint made seems to be wrongly presumed as plots lay outing, whereas the site is absolutely classified as burial ground and the filling was made by the

[Signature]
Block Development Officer (v.P)
Kundrathur @ Padappai

Local body to avoid unhealthy situation in the interest and welfare of the public.

In respect of requirement of funds, the proposals already sent for an estimate cost Rs.1,31,00,000/- for clearing the garbage from Gerugambakkam Village to designated dumping site at Appur Village of Chengalpattu District is in process.

Furthermore, I submit that the stagnant water complained to be in the residential areas referred to these Village Panchayat, effective action were taken up to bail out them and to drain in the main open drains at Oil Mill Road which is disposed of through the neighboring corporation areas.

I submit that these are all the effective steps in pursuant to the order dated 08.02.2023 passed by this Hon'ble National Green Tribunal, Southern Zone, Chennai.

- i) For the sake of obtaining Administrative Sanction Order as well as estimate allotment under any one of the scheme for the sake of to clear the solid waste. From Survey No.738/2 in Gerugambakkam Village Panchayat to Kolathur Dumping Yard coming under the Jurisdiction of Kattankulathur Block Development particularly near by Appur Village. As for as to implement the scheme is concerned Rs.40,10,000/- amount which had been estimated. The same was forwarded to the District Collector, Kancheepuram through the proceedings of the Block Development Officer V.P Kundrathur Block Development at Padappai Na.Ka. No.1016/2020/A4 dated 18.11.2022. And further the Block Development Officer , V.P Kundrathur Block Development at Padappai who was instructed the

[Signature]
 Block Development Officer (V.P)
 Kundrathur @ Padappai

President of the following Panchayats namely Iyyappan Thangal, Gerugampakkam, Kolappakkam, Moulivakkam as it is being given below : All the placements coming under the jurisdiction of the respective Panchayat with a clean manner after clearing the garbage and further it should be shifted to the in respective solid waste dumping yard.

- ii) I submit that proceedings of the Block Development Officer, V.P Kundrathur Block Development at Padappai in Na.Ka. No.1016/2020/A4 dated 28.12.2022 addressed to The District Environmental Engineer, Tamil Nadu Pollution Control Board, Sriperumbudur, Oragadam - 602 105 which clearly reveals that the following steps which had been initiated. Manner in which the same was implemented is being given below in his own version as per his proceedings i.e.,

மேலும் பார்வை 4-ல் காணும் மாவட்ட ஆட்சித் தலைவர், காஞ்சிபுரம் அவர்களின் நேரடி ஆய்வு மற்றும் அறிவுரைகளின்படி மேற்படி இடத்தில் சேகரிக்கப்பட்டுள்ள குப்பைகளை தரம் பிரித்து அகற்றி சுத்தம் செய்திட M/s.QUN INTERIORS PRIVATE LIMITED என்ற நிறுவனத்திடமிருந்து ரூ.27,93,060/- மதிப்பீடு பெறப்பட்டு, CSR திட்டத்தின் கீழ் நிர்வாக அனுமதி வழங்க கோரி மாவட்ட ஆட்சித் தலைவர் அவர்களுக்கு பார்வை 5-ன்படி 22.04.2022 நாளிட்ட கடிதம் அனுப்பி வைக்கப்பட்டதைத் தொடர்ந்து மேற்படி இடத்தில் உள்ள குப்பைகளை அகற்றிட மாவட்ட ஊரக வளர்ச்சி முகமையின் மூலம் மேற்படி நிறுவனத்திற்கு பணி உத்தரவு வழங்கப்பட்டுள்ளது. மேற்படி குப்பைகள் அகற்ற நிர்வாக அனுமதி கோரி மாவட்ட ஆட்சித் தலைவர் அவர்களுக்கு அனுப்பப்பட்ட விவரம் குறித்து 30.06.2022


Block Development Officer (v.p)
Kundrathur @ Padappai

நாளிட்ட இவ்வலுவலக கடிதம் மூலம் தங்களுக்கு கடிதம் அனுப்பப்பட்டுள்ளது.

மேற்படி இடத்தில் குப்பைகளை தரம் பிரித்து அப்புறப்படுத்திட ஊராட்சியின் மூலம் TIN Sheet அடிக்கப்பட்டு ஊராட்சியின் மூலம் சேகரிக்கப்படும் குப்பைகள் அவ்விடத்தில் கொட்டப்படுவது நிரந்தரமாக நிறுத்தப்பட்டது. பிறகு Warrior 1200 இயந்திரம் மூலம் அவ்விடத்தில் உள்ள குப்பைகள் தரம் பிரிக்கப்பட்டு, மறுசுழற்சி மற்றும் பிற பயன்பாட்டிற்காக எடுத்துச் செல்லப்பட்டது. இந்த பணிக்காக மேற்படி நிறுவனத்திற்கு மாவட்ட ஊரக வளர்ச்சி முகமையின் மூலம் ரூ.20,82,960/- தொகை பார்வை 6-ல் காணும் செயல்முறைகளின்படி வழங்கப்பட்டுள்ளது. மீதம் தரம் பிரிக்கப்பட்டு இருப்பில் வைக்கப்பட்டுள்ள குப்பைகள் அவ்விடத்தில் இருந்து ஒரு மாத காலத்திற்குள் முழுவதுமாக அகற்றப்பட்டு, கிருஷ்ணா குடிநீர் - மெட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தினை முழுவதுமாக சுத்தம் செய்து ஒப்படைக்கப்படும் என்பதை இதன் மூலம் தெரிவித்துக் கொள்கிறேன்.

- iii. I submit that proceedings of the Block Development Officer V.P Kundrathur Block Development at Padappai in Na.Ka. No.1016/2020/A4 dated 10.01.2023 addressed to M/s.QUN Interiors Private Limited, No.8A/83, 4th Street, Krishna Avenue, Abhiramapuram, Chennai - 600 018 which clearly reveals that manner in which the above mentioned firm had been insisted by the above mentioned officer regarding clearing the garbage from the respective places in a speedy manner. Which clearly reveals that from his own version in his proceedings i.e.,

மேற்படி குப்பைகள் அகற்றிடும் பொருட்டு, M/s.QUN INTERIORS PRIVATE LIMITED என்கிற தங்கள் நிறுவனத்திற்கு பெரு நிறுவனங்களின் சமூக பொறுப்பு


Block Development Officer (V.P)
Kundrathur @ Padappai

திட்டத்தின் கீழ் (CSR) பணி உத்தரவு வழங்கப்பட்டு, தாங்களும் பணி மேற்கொள்ளப்பட்டு 90% பணி முடிக்கப்பட்டு பார்வை 3-ன்படி தங்கள் நிறுவனத்திற்கு பட்டியல் தொகை ரூ.20,82,960/- (ரூபாய் இருபத இலட்சத்து எண்பத்திரண்டாயிரத்து தொள்ளாயிரத்து அறுபது மட்டும்) மாவட்ட ஆட்சித் தலைவர்/பெருந்தலைவர், மாவட்ட ஊரக வளர்ச்சி முகமை. காஞ்சிபுரம் அவர்களால் தொகை விடுவிக்கப்பட்டுள்ளது.

மேற்படி இடத்தில் குப்பைகள் அகற்றிடும் பொருட்டு தங்களுக்கு பணி வழங்கப்பட்டது. ஆனால் அவ்விடத்தில் முழுமையாக குப்பைகள் அகற்றப்படாமல் உள்ளது. இதனால் மேற்படி இடத்தில் குப்பைகள் கொட்டுவது தொடர்பான வழக்கிற்கு தற்போது எடுக்கப்பட்ட நடவடிக்கை குறித்து அறிக்கை அனுப்பப்படாமல் உள்ளது.

எனவே, அய்யப்பன்தாங்கல் ஊராட்சியில் ஆயில் மில் சாலையில் கிருஷ்ணா குடிநீர் - மெட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தில் தங்களுக்கு பணி உத்தரவு வழங்கப்பட்டவாறு பணியினை முடிக்கும் பொருட்ட குப்பைகள் முழுவதும் அகற்றிடுமாறு இதன் மூலம் தெரிவிக்கப்படுகிறது.

- iv. I submit that proceedings of the Block Development Officer V.P Kundrathur Block Development at Padappai in Na.Ka. No.1016/2020/A4 dated 10.01.2023 addressed to The District Environmental Engineer, Tamil Nadu Pollution Control Board, Sriperumbudur, Oragadam - 602 105 which clearly reveals that effective implementation of the clearing the garbage from the respective places from his own version in his proceedings i.e.,

மேற்படி இடத்தில் குப்பைகளை தரம் பிரித்து அப்புறப்படுத்திட ஊராட்சியின் மூலம் சேகரிக்கப்படும் குப்பைகள் அவ்விடத்தில் கொட்டப்படுவது நிரந்தரமாக

சுப்பிரமணியன்
21/01/2023
Block Development Officer (V.P)
Kundrathur @ Padappai

நிறுத்தப்பட்டது. பிறகு Warrior 1200 இயந்திரம் மூலம் அவ்விடத்தில் உள்ள குப்பைகள் தரம் பிரிக்கப்பட்டு, மறுசுழற்சி மற்றும் பிற பயன்பாட்டிற்காக எடுத்துச் செல்லப்பட்டது. மேற்படி பணி உத்தரவு வழங்கப்பட்ட 1894 Cube Metre (1672 டன்)-ல் 90% குப்பைகள் அதாவது 1704 Cube Metre (1505 டன்) அவ்விடத்தில் இருந்து மேற்படி நிறுவனத்தின் மூலம் அகற்றப்பட்டுள்ளது. இந்த பணிக்காக மேற்படி நிறுவனத்திற்கு மாவட்ட ஊரக வளர்ச்சி முகமையின் மூலம் ரூ.20,82,960/- தொகை பார்வை 6-ல் காணும் செயல்முறைகளின்படி வழங்கப்பட்டுள்ளது. மீதம் தரம் பிரிக்கப்பட்டு இருப்பில் வைக்கப்பட்டுள்ள குப்பைகள் அவ்விடத்தில் இருந்து ஒரு மாத காலத்திற்குள் முழுவதுமாக அகற்றப்பட்டு, கிருஷ்ணா குடிநீர் - மெட்ரோ குடிநீர் திட்டத்திற்காக கையகப்படுத்தப்பட்ட இடத்தினை முழுவதுமாக சுத்தம் செய்து ஒப்படைக்கப்படும் என்பதை இதன் மூலம் தெரிவித்துக் கொள்கிறேன்.

- v. It is further submitted that in pursuant to the order dated 14.11.2022 in O.A No.211/2022 by the Hon'ble National Green Tribunal (PB), New Delhi a Joint Committee Inspection Report which was prepared and filed in the month of January 2023. The report consisting the following caption like
- a) Background
 - b) Order of the Hon'ble Tribunal
 - c) Composition of the Committee
 - d) Scope of the Committee as per order
 - e) Joint Inspection of the Committee.
 - f) Solid Waste Dumped in the said area before processing.
 - g) During processing of the solid waste dumped in that area.
 - h) Inspection of the dump site by the District Collector, Kancheerpum District.


 Block Development Officer (V.P)
 Kundrathur @ Padappai

- i) After removal of Municipal Solid Waste in the said area.
- j) Recommendations.

I submit that as on today one company namely TEAM C had been approached the Block Development Officer V.P Kundrathur Block Development at Padappai for the sake of Gerugambakkam – Dumping Yard Clearance. The same was under consideration by the above mentioned officer. If the above mentioned company's proposal of Gerugambakkam Dumping Yard is going to be confirmed, the clearance of garbage from the respective places under the purview of Gerugambakkam Village Panchayat will be cleared in a speedy manner.

Therefore, I humbly, pray that the above detailed report and continued process in this regard, submitted on the above issues the on the orders of Hon'ble Tribunal may kindly be accepted.

Solemnly affirmed at Chennai on
this 26 day of February 2023.


Block Development Officer (V.P)
Kundrathur @ Padappai

Before me

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI
(Through Video Conference)

Original Application No.95 of 2021 (SZ)

With

Original Application No.32 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on The
News item published in the New Indian Express,
Chennai Edition, Dated 25.02.21 under the caption
"Burning of garbage continues near Adyar"

Applicant(s)

And

The Secretary to Govt. Tamilnadu
Department of Environment & Forests, Govt. Secretariat, Fort St. George,
Chennai, Tamilnadu – 600 009 and others.

Respondent(s)

With

Tribunal on its own motion item in Dinamalar Chennai
News Paper dated 10.02.2020, "heaps of plastic wastes
and Garbage lying in a side of Porur Lake".

Applicant(s)

And

The District Collector,
Kancheepuram District and others.
Respondent(s)

Date of Hearing 11.11.2021

CORAM :

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL
MEMBER

HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A No. 95 OF 2021 (SZ)

Page no.1

Corms:

For Applicant(s) : SUO-MOTU by Court

For Respodent(s) : Dr. D. Shanmuganathan for R1 to R3, R5
& R6

Mr. S. Sathya Jith for R4

O.A No.32 of 2020 (SZ)

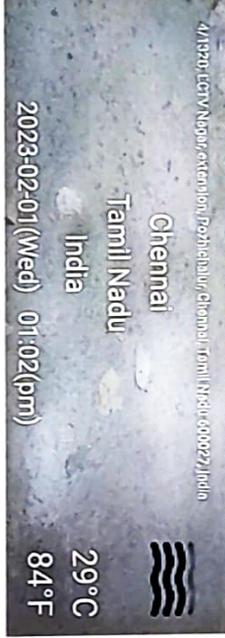
For Applicant (s) : Suo-Motu by Court

For Respodent(s) : Dr.D. Shanmuganathan for R1, R4, R5 &
R6

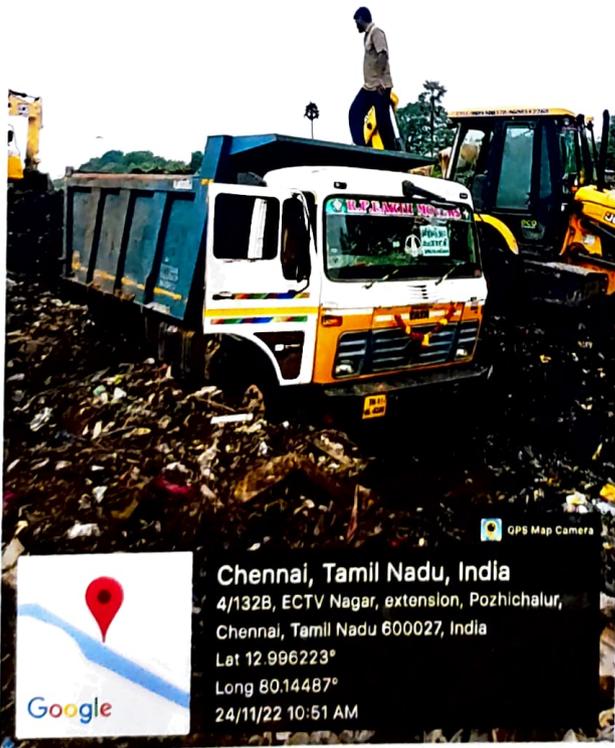
Mr. S. Sathya Jith for R2

**COMPLAINT AND ACTION TAKEN DETAILED REPORT FILED BY THE
BLOCK DEVELOPMENT OFFICEER (VILLAGE PANCHAYAT)
KUNDRATHUR PANCHAYAT UNION AND ON BEHALF OF THE
OFFICIAL OF PANCHAYAT RAJ DEPARTMENT**

**ADDITIONAL GOVERNMENT PLEADER
COUNSEL FOR RESPONDENT**











Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.996223°
 Long 80.14487°
 24/11/22 10:51 AM



Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.99623°
 Long 80.145295°
 24/11/22 10:25 AM

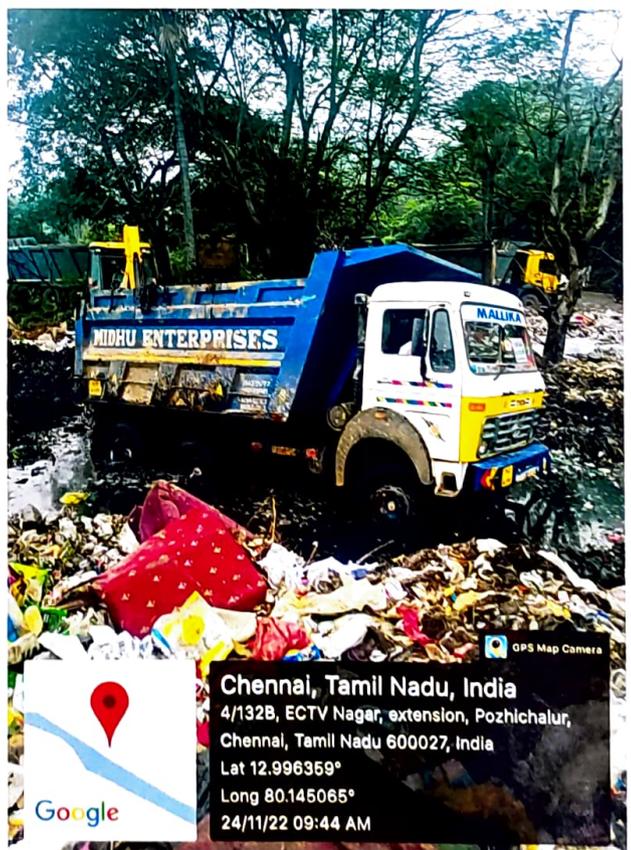


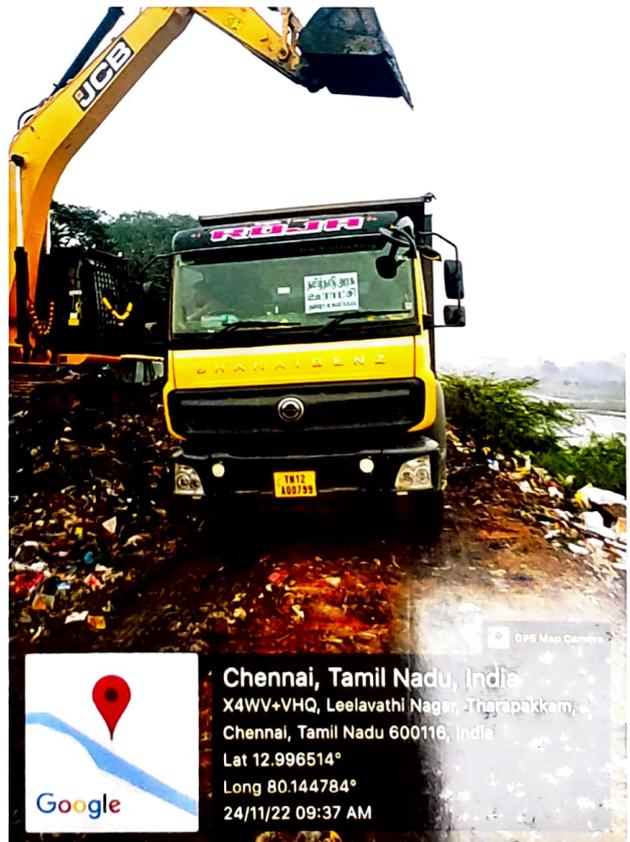
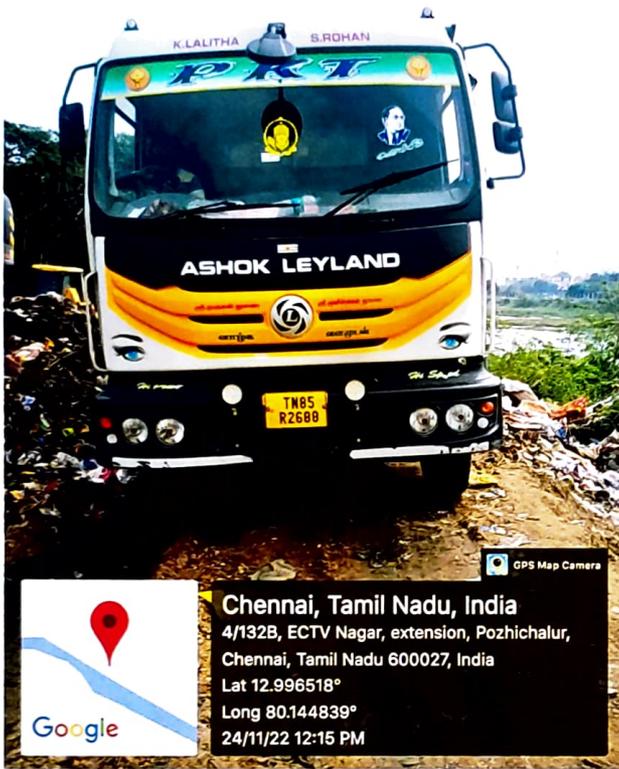
Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.996327°
 Long 80.145039°
 24/11/22 10:52 AM

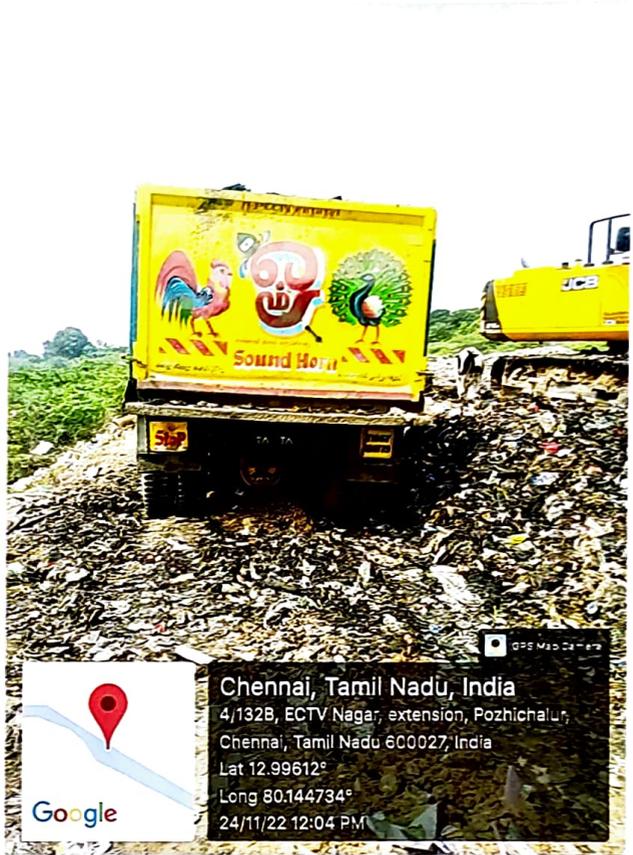


Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.996355°
 Long 80.144998°
 24/11/22 11:30 AM

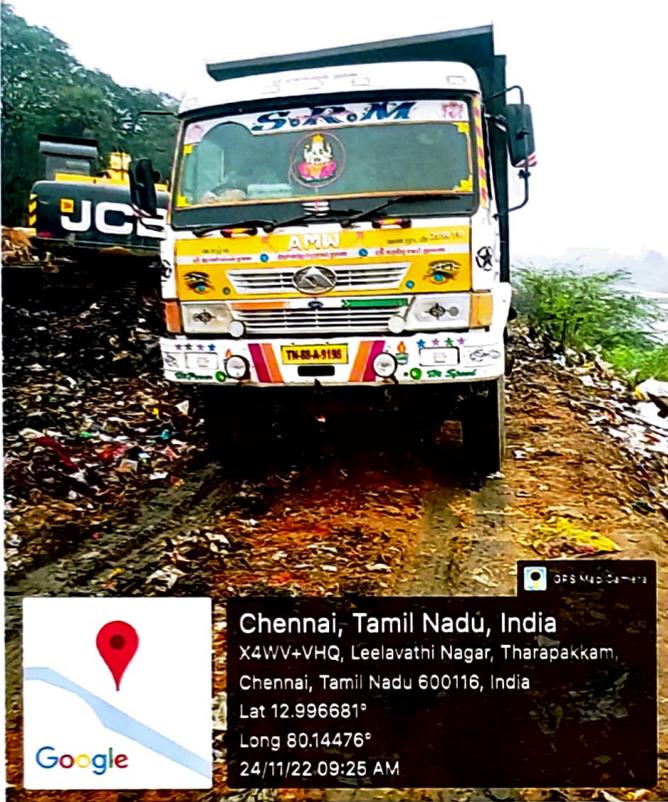












Chennai, Tamil Nadu, India
 X4WV+VHQ, Leelavathi Nagar, Tharapakkam,
 Chennai, Tamil Nadu 600116, India
 Lat 12.996681°
 Long 80.14476°
 24/11/22 09:25 AM



Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.996491°
 Long 80.144807°
 24/11/22 09:31 AM



Chennai, Tamil Nadu, India
 X4WV+VHQ, Leelavathi Nagar, Tharapakkam,
 Chennai, Tamil Nadu 600116, India
 Lat 12.996514°
 Long 80.144784°
 24/11/22 09:37 AM



Chennai, Tamil Nadu, India
 4/132B, ECTV Nagar, extension, Pozhichalur,
 Chennai, Tamil Nadu 600027, India
 Lat 12.996518°
 Long 80.144839°
 24/11/22 12:16 PM



Chennai, Tamil Nadu, India
4/132B, ECTV Nagar, extension, Pozhichalur,
Chennai, Tamil Nadu 600027, India
Lat 12.99623°
Long 80.145295°
24/11/22 10:25 AM



Chennai, Tamil Nadu, India
X4WV+VHQ, Leelavathi Nagar, Tharapakkam,
Chennai, Tamil Nadu 600116, India
Lat 12.996603°
Long 80.144767°
24/11/22 09:49 AM



Chennai, Tamil Nadu, India
4/132B, ECTV Nagar, extension, Pozhichalur,
Chennai, Tamil Nadu 600027, India
Lat 12.996359°
Long 80.145065°
24/11/22 09:44 AM



Chennai, Tamil Nadu, India
X4WV+VHQ, Leelavathi Nagar, Tharapakkam,
Chennai, Tamil Nadu 600116, India
Lat 12.996558°
Long 80.144807°
24/11/22 09:55 AM